- (b) how many times the demand to run a shuttle on the said section had been made during the last three years and by whom; and
- (c) what are the difficulties in running a shuttle on the said route?]

रेल मंत्रालय में उपमंत्री (श्री एस० वी० रामस्वामी): (क) मे (ग) विधान सभा मदस्य डा० लक्ष्मी नारायण पांडे ने नीमच और रतलाम के बीच एक ग्रांतिरिक्त गाड़ी चलाने की मांग की थीं। इस मांग की जांच की गयी है ग्रीर पता लगा है कि इस सैक्शन पर ग्राभी इतना यातायात नहीं है कि वहां एक ग्रांतिरिक्त गाड़ी चलानी आये।

फिर भी, दो जोड़ी सवारी गाड़ियों, अर्थात् ७१/७२ और ७३/७४ में, धजमेर और रतलाम के बीच दो और बोगियां लगाकर, डिब्बों की संख्या बढ़ाने के लिए कार्रवाई की जा रही है।

†[The DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) to (c) There was a demand from Dr. Laxminarain Pande, M. L. A., for the introduction of an additional train between Neemuch and Ratlam. The matter has been examined and it has been found that there is at present no traffic justification for introducing an additional train on the section.

Action, however, is being taken to augment the loads of two pairs of passenger trains namely 71/72 and 73/74 with 2 more bogies between Ajmer and Ratlam.]

RUNNING STAFF IN MAIL AND EXPRESS
TRAINS FOR IMMEDIATE ATTENTION TO
DEFECTS IN COACHES

*73. Shri A. D. MANI: Will the Minister of Railways be pleased to state:

- (a) whether it is a fact that six mail and express trains will soon be provided with additional running staff toensure immediate attention to defects in passenger coaches; and
- (b) if so, what are the mail and express trains on which such special staff will be provided?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) As an experimental measure one Electrician, one Carriage and Wagon Fitter and one Sweeper will be provided on certain trains to attend to complaints from passengers in regard to defects and deficiencies in the coaches while on the run.

(b) A statement is laid on the Table of the Sabha.

STATEMENT

Broad Gauge-

- (i) Up and Dn Frontier Mails.
- (ii) Up and Dn Howrah-Delhi-Kalka Mails.
- (iii) Up and Dn G. T. Expresses.
- (iv) Up and Dn Howrah-BombayMails via Nagpur.

Metre Gauge-

- (i) Up and Dn Avadh-Tirhut Mails.
- $\begin{array}{ll} \hbox{(ii) Up and } D_n & \hbox{Poona-Bangalore} \\ & \hbox{Mails.} \end{array}$

RADIO TELEPHONE LINE WITH SRINAGAR

- *74. Shri A. M. TARIQ: Will the Minister of Transport and Communications be pleased to state:
- (a) whether there is any proposal under Government's consideration to have a radio telephone line between Srinagar (Kashmir) and the rest of India; and

^{+[]} English translation.

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(b) if so, what are the details of the proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI B. BHAGA-VATI): (a) A Radio Telephone Circuit between Delhi and Srinagar has been in operation since June 1961. This circuit forms a part of Trunk Telephone network and is utilized for extending calls from Srinagar to the rest of India.

(b) Doe_S not ari_Se in view of (a) above.

EXTRA DEPATRMENTAL POSTAL EMPLOYEES

- *75. SHRI GOVINDAN NAIR: Will the Minister of Transport and Communications be pleased to state:
- (a) the total number of the Extra Departmental Postal Employees in each State;
- (b) what are the recommendations of the Committee appointed to look into their working conditions; and
- (c) whether all the recommmendations have been implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI B. BHAGA-VATI): (a) A statement showing the number of Extra Departmental Postal employees in each Postal Circle is placed on the Table of the Rajya Sabha. [See Appendix XXXIX, Annexure No. 6.]

(b) A statement showing the recommendations of the Committee is placed on the Table of the Rajya Sabha. [See Appendix 'XXXIX, Annexure No. 7.]

(c) No.

Interruption of construction work between Ranchi and Bondamunda

*76. SHRI SURJIT SINGH: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the construction work on broad gauge line between Ranchi and Bondamunda was interrupted by the local people from the 12th May to the 22nd May, 1962 because of non-payment of compensation of land to them; and
- (b) if so, whether the labourers engaged for the work were driven out by these people?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) and (b) Yes, Sir.

TRIPARTITE CORPORATIONS FOR STATE
ROAD TRANSPORT UNDERTAKINGS

- *77. SHRI A. D. MANI: Will the Minister of Transport and Communications be pleased to state:
- (a) whether Government have advised the State Governments to vest management of State Road Transport Undertakings in Tripartite Corporations; and
- (b) if the answer to part (a) be in the affirmative, what is the nature of the scheme which they have submitted to State Governments?

THE MINISTER OF SHIPPING THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (Shri RAJ BAHADUR): (a) and (b) The Policy of the Central Government is that nationalised road transport undertakings in the States should be through Road Transport Corporations, in which the State Government concerned, the Central Government and, if possible, the private operators may participate. The State Governments have been accordingly advised to set up such Corporations for the management of their nationalised road transport undertakings. No specific scheme in this behalf has been circulated by the Government of India to the State Governments and Union Administrations, since the Road Transport Corporations are to be constituted under the provisions of the Road Transport Corporations Act, 1950.